

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.8036-8037 OF 2004

BANK OF INDIA & ANR.

Appellant (s)

VERSUS

TARUN KR. BISWAN & ORS.

Respondent(s)

[With office report]

Date: 15/03/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Ms. Akanksha, Adv.

Ms. Neha Sharma, Adv.

Ms. Bina Gupta, Adv.

For Respondent(s) Mr. Pijush K. Roy, Adv.

Mr. G. Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks, as prayed for.

(Subhash Chander)

Court Master

(Khushi Ram)

Court Master